

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT II**

IA.No.2845/2021

IN

IA 713/2021

IN

CP(IB)4258/MB/C-II/2019

Under Rule 11 of the National Company Law
Tribunal Rules, 2016

**Application under Section 60(5) of the
Insolvency & Bankruptcy Code, 2016**

.... Applicant

In the matter of

**Piramal Capital & Housing Finance Limited
(Formerly known as Dewan Housing
Finance Corporation Limited**

Having its registered office at Warden House,
2nd Floor, Sir P M Road, Fort, Mumbai,
Maharashtra-400 001

And

National Office at 6th Floor, HDIL Towers,
Anant, Kanekar Marg, Station Road, Bandra
(East), Mumbai, Maharashtra-400051

...Applicant

V/s

**Nippon Life India Asser Management Limited
& Ors.**

(previously Reliance Nippon Life Asser
Management Limited)

As manager for (i) Employees' Provident Fund
Organization and (ii) Reliance Mutual Fund

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT II

IA.No.2845/2021 In IA.No.713/2021
In CP(IB)4258/MB/C-II/2019

Reliance Centre, 7th Floor, South Wing Off
Western Express Highway, Santacruz (E)
Mumbai, Maharashtra – 400 055

...Respondents

**In the matter of
R. Subramaniakumar**

.... Applicant

V/s

**Nippon Life India Asset Management Limited
& Ors.**

..... Respondents

In the matter Between

Reserve Bank of India

... Financial Sector Regulator

V/s

**Dewan Housing Finance Corporation Limited
... Financial Service Provider**

Order delivered on: 09.02.2023

Coram:

Hon'ble Member (Judicial) : Justice P. N. Deshmukh (Retd.)

Hon'ble Member (Technical) : Mr. Shyam Babu Gautam

Appearances:

For the Applicant : Ms. Chitra Rentala, Advocate

For the Respondent : Sr. Counsel, Mr. JP Sen
a/w Mr. Vishesh Malviya

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ORDER

Per: CORAM

1. The present Application has IA 2845 of 2021 been filed by the Applicant seeking amendment of the memorandum of parties in the IA 713 of 2021 and all necessary consequential amendments to the IA 713 of 2021.
2. The Applicant has also prayed to substitute its name “Piramal Capital & Housing Finance Limited” to be substituted in place of the erstwhile Administrator, Mr. Subramaniakumar.
3. The similar issue has been dealt in the IA 2852 of 2021. In view of the same, the present Application IA 2845 of 2021 is allowed and disposed of.

Sd/-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE P.N. DESHMUKH
MEMBER (JUDICIAL)**